

GOVERNMENT OF ASSAM
JUDICIAL DEPARTMENT :::: JUDICIAL BRANCH

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Dispur, the 24th May, 2018

No.JDJ/93/2018-ESTT-JUDI/5: On the recommendation of the Hon'ble Gauhati High Court communicated by the Registrar General, Gauhati High Court vide letter No. HC.VII-33/2018/2200/A, dated 11-04-2018, the Governor of Assam is pleased to designate the following Courts of Sessions Judge, where there is no Court of Additional Sessions Judge in the Districts, as Fast Track Courts to try the cases of rape / murder / rape & murder of women and children on day – to- day basis :

Sl. No.	Name of Courts	Name of the present Presiding Officers	Head Quarters
1.	Sessions Judge, Nalbari	Smti. Selina Begum	Nalbari
2.	Sessions Judge, Dima Hasao	Shri Rajib Goswami	Haflong
3.	Sessions Judge, Hailakandi	Shri Debasish Bhattacharjee	Hailakandi
4.	Sessions Judge, Bongaigaon	Smti Indira Barman	Bongaigaon
5.	Sessions Judge, Morigaon	Shri Dhruvad Kashyap Das	Morigaon
6.	Sessions Judge, Dhemaji	Shri Sutham Das	Dhemaji
7.	Sessions Judge, Baksa	Shri Chandan Das	Mushalpur
8.	Sessions Judge, Chirang	Shri Dibya Jyoti Mahanta	Kajalgaon

No.JDJ/93/2018-ESTT-JUDI/5-A: On the recommendation of the Hon'ble Gauhati High Court communicated by the Registrar General, Gauhati High Court vide letter No. HC.VII-33/2018/2200/A, dated 11-04-2018, the Governor of Assam is pleased to designate the following Courts of Additional Sessions Judge where there is only one Court of Additional Sessions Judge in the districts, as Fast Track Court to try the cases of rape / murder / rape & murder of women and children on day – to- day basis :

Sl. No.	Name of Courts	Name of the present Presiding Officers	Head Quarters
1.	Additional Sessions Judge, Sivasagar	Smti. Seema Das	Sivasagar
2.	Additional Sessions Judge, Darrang, Mangaldoi	Smti Arunima Deka	Mangaldoi
3.	Additional Sessions Judge, Karbi Anglong, Diphu	Smti Malaya Deb Dey	Diphu
4.	Additional Sessions Judge, Kokrajhar	Shri Pranjal Bora	Kokrajhar
5.	Additional Sessions Judge, Golaghat	Shri Madhurjya Narayan	Golaghat
6.	Additional Sessions Judge,	Shri Abdul Hakim	Tinsukia

	Tinsukia		
7.	Additional Sessions Judge, Barpeta	Shri Chatra Bhukhon Gogoi	Barpeta
8.	Additional Sessions Judge, Karimganj	Shri Angshuman Kaushik	Karimganj
9.	Additional Sessions Judge, Goalpara	Shri Sanjay Hazarika	Goalpara
10.	Additional Sessions Judge, Lakhimpur, North Lakhimpur	Shri Paban Chandra Kalita	North Lakhimpur
11.	Additional Sessions Judge, Cachar, Silchar	Shri Manash Barua	Silchar
12.	Additional Sessions Judge, Udalguri	Smti Nirmali Talukdar	Udalguri
13.	Additional Sessions Judge, Jorhat	Shri Jitu Mani Barman	Jorhat
14.	Additional Sessions Judge, Kamrup, Amingaon	Smti Bobita Kshetry	Amingaon

No.JDJ/93/2018-ESTT-JUDI/5-C: On the recommendation of the Hon'ble Gauhati High Court communicated by the Registrar General, Gauhati High Court vide letter No. HC.VII-33/2018/2200/A, dated 11-04-2018, the Governor of Assam is pleased to designate the following Courts of 2nd Additional Sessions Judge as Fast Track Courts to try the cases of rape / murder / rape & murder of women and children on day – to- day basis :

Sl. No.	Name of Courts	Name of the present Presiding Officers	Head Quarters
1.	Addl. Sessions Judge, No. 2, Kamrup (M), Guwahati.	Shri Surajit Kumar Dhar	Guwahati
2.	Addl. Sessions Judge, Nagaon	Shri Aminur Rahman	Nagaon
3.	Addl. Sessions Judge, Dibrugarh	Smti Mallika Dutta	Dibrugarh
4.	Addl. Sessions Judge, Sonitpur Tezpur	Shri Romen Baruah(under order of posting)	Tezpur

No.JDJ/93/2018-ESTT-JUDI/5-D: On the recommendation of the Hon'ble Gauhati High Court communicated by the Registrar General, Gauhati High Court vide letter No. HC.VII-33/2018/2200/A, dated 11-04-2018, the Governor of Assam is pleased to designate the following Courts as Special Courts under Section 28 of the Protection of Children from Sexual Offences Act, 2012, in addition to the Courts of Sessions Judge, which have already been so designated.

Sl. No.	Name of Courts	Name of the present Presiding Officers	Head Quarters
1.	Additional Sessions Judge, Sivasagar	Smti. Seema Das	Sivasagar

2.	Additional Sessions Judge, Darrang, Mangaldoi	Smti Arunima Deka	Mangaldoi
3.	Additional District & Sessions Judge, No 2, Kamrup (M), Guwahati.	Shri Surajit Kumar Dhar	Guwahati.
4.	Additional Sessions Judge, Karbi Anglong, Diphu	Smti Malaya Deb Dey	Diphu
5.	Additional Sessions Judge, Kokrajhar	Shri Pranjal Bora	Kokrajhar
6.	Additional Sessions Judge, Golaghat	Shri Madhurjya Narayan	Golaghat
7.	Additional Sessions Judge, Tinsukia	Shri Abdul Hakim	Tinsukia
8.	Addl. Sessions Judge, Nagaon	Shri Aminur Rahman	Nagaon
9.	Additional Sessions Judge, Barpeta	Shri Chatra Bhukhon Gogoi	Barpeta
10.	Additional Sessions Judge, Karimganj	Shri Angshuman Kaushik	Karimganj
11.	Additional Sessions Judge, Dhurbi	Sri Jogeswar Bora	Dhubri
12.	Additional Sessions Judge, Goalpara	Shri Sanjay Hazarika	Goalpara
13.	Additional Sessions Judge, Lakhimpur, North Lakhimpur	Shri Paban Chandra Kalita	North Lakhimpur
14.	Additional Sessions Judge, Cachar, Silchar	Shri Manash Barua	Silchar
15.	Addl. District & Sessions Judge, Dibrugarh	Smti Mallika Dutta	Dibrugarh
16.	Additional Sessions Judge, Udalguri	Smti Nirmali Talukdar	Udalguri
17.	Additional Sessions Judge, Jorhat	Shri Jitu Mani Barman	Jorhat
18.	Additional Sessions Judge, Kamrup, Amingaon	Smti Bobita Kshetry	Amingaon
19.	Addl. Sessions Judge, Sonitpur Tezpur	Shri Romen Baruah (under order of posting)	Tezpur

Sd/-S. K. Sharma
L.R cum Commissioner & Secretary to the Govt. of Assam,
Judicial Department.

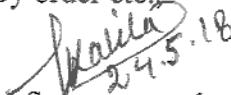
Memo No.JDJ/93/2018-ESTT-JUDI/5-F-A,

Dated Dispur, the 24th May, 2018

Copy to :-

1. The Advocate General, Assam, Gauhati High Court, Guwahati-1.
2. The Addl. Chief Secretary, Home & Political Department, Dispur, Guwahati.
3. The Principal Secretary to the Hon'ble Chief Minister, Assam, Dispur, Guwahati.
4. The Principal Secretary to the Govt. of Assam, Finance Department, Dispur, Guwahati.
5. The Registrar General, Gauhati High Court, Guwahati-1.
6. The Commissioner & Secretary to the Govt. of Assam, Home Department, Dispur, Guwahati-6.
7. All District & Sessions Judges, Assam.
8. All Chief Judicial Magistrates, Assam.
9. All Deputy Commissioners, Assam.
10. All Superintendents of Police, Assam
11. All Additional District & Sessions Judges, Assam.
12. The S.O to Chief Secretary to the Govt. of Assam, Dispur, Guwahati-6.
13. The P.S to Principal Secretary to C.M., Assam, office of the Chief Minister's Secretariat Dispur, Guwahati-6.
14. The P.S to the Hon'ble Minister, Law, Assam, Dispur, Guwahati-6.
15. The Publisher, Assam Govt. Press, Bamunimaidam for immediate publication of this Notification.

By order etc,



Deputy L.R. & Deputy Secretary to the Govt. of Assam,
Judicial Department.